

**Drinking Water Scheme of  
Madhya Pradesh**

4247. SHRI NAND KUMAR SINGH CHAUHAN : Will the PRIME MINISTER be pleased to state :

(a) whether the drinking water scheme pertaining to the district Head Quarters Khandwa city of Madhya Pradesh is pending with the Union Government for approval;

(b) the cost thereof; and

(c) the time by which it would be accorded approval?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR.U. VENKATESWARLU) :

(a) No, Sir.

(b) and (c). The question does not arise.

[English]

**Rural Food Processing Centres**

4248. DR. PRABIN CHANDRA SARMA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether there were three proposals for setting up of rural food processing centres, one for establishment of a quality control laboratory and another for establishment of goat meat processing plant in Assam;

(b) if so, the amount released by the Government for each project separately;

(c) whether these projects have been completed and become operational; and

(d) if not, the time by which they will be completed and commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) There were 21 proposals for establishment of food processing training centre, one for establishment of quality control laboratory and one for establishment of Sheep & Goat Meat Processing Plant in Assam.

(b) The Ministry of Food Processing Industries have released Rs. 62.55 lakhs for establishment of Food Processing Training Centres, Rs. 25.556 lakhs for Quality Control Laboratory and Rs. 90.00 lakhs for establishment of Sheep and Goat Meat Processing Plant.

(c) and (d). Five Food Processing Training Centres have been completed and have become operational whereas others are likely to be completed and become operational within a reasonable period of time.

[Translation]

**LPG Connections**

4249. SHRI R.L.P. VERMA :  
SHRI DARBARA SINGH :  
SHRI PRADEEP BHATTACHARYA :  
SHRI BRAJ MOHAN RAM :  
KUMARI FRIDA TOPNO :  
SHRI T. GOVINDAN :

Will the PRIME MINISTER be pleased to state :

(a) the number of LPG applicants in waiting list at present from each State;

(b) the State which is having large number of pending applications;

(c) the steps taken for early clearance of backlog;

(d) whether the Government have assessed the role of private sector LPG companies in providing fresh connections; and

(e) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) A statement is enclosed.

(b) Maharashtra has the highest i.e. 17.81 lakhs number of persons in the waiting list as on 1.4.1996 for new LPG connections.

(c) Efforts are constantly on to release LPG connections to as many applicants as early as possible. The plans have been drawn for higher availability of LPG by increasing the capacity of existing production sources, putting up new plants and augmenting supply through higher imports.

(d) and (e). The decision to allow the private agencies to import and market LPG under parallel marketing system was aimed at supplementing the efforts of public sector oil Companies and enhancing the availability of LPG to meet the growing demand of LPG in the country. However, parallel marketing of LPG has not picked up to the desired extent.

As on 31.7.1996, 17 parties have actually imported about 136.3 TMT of LPG in bulk and 2 parties have imported 0.19 TMT of packed LPG.

**STATEMENT**

*State-Wise Waiting List As on 1.4.96*

States	Figure in Lakhs	
	1	2
Andhra Pradesh		10.14
Arunachal Pradesh		0.16